

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 29859/2008

(Arising out of impugned final judgment and order dated 07/11/2008 in FA No. 2/1979 passed by the High Court Of Judicature at Allahabad)

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS.
(office report on default)

Respondent(s)

Date : 29/01/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
[IN CHAMBER]

For Petitioner(s) Mr. Anil Kumar Mishra,Adv.
 Mr. A. Singh, Adv.

For Respondent(s) Ms. Abha R. Sharma,Adv.

Ms. Asha Gopalan Nair,Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the petitioner,
adjourned for one week.

(USHA BHARDWAJ)
AR-CUM-PS

(SNEH LATA SHARMA)
COURT MASTER